

255



Government of Jammu and Kashmir,
Forest, Ecology & Environment Department
Civil Secretariat, J&K

Consultant (Judicial),
Hon'ble National Green Tribunal,
Principal Bench, New Delhi.

No.FST-Lit/96/2024(7419583)

Dated.24-07-2024

Subject: OA No.129/2024 (I.A.No.180/2024) in News Item titled "Forest land five times Delhi's geographical area under encroachment govt. data shows" appearing in Deccan Herald dated 05.01.2024.

Sir,

With reference to the subject captioned above and as per order dated 19-04-2024 passed by the Hon'ble National Green Tribunal, I am directed to enclose herewith a copy of reply received from the Principal Chief Conservator of Forests & HoFF, J&K vide No. PCCF/Coord/NGT/7470974/1796 dated 18-07-2024 on the format prescribed by the Hon'ble National Green Tribunal for kind information with the request to kindly place the same before the Hon'ble Tribunal for its kind consideration.

Yours faithfully,

(Vivek Modi)

Special Secretary (Technical)

Encls:As above.

Copy (with enclosures) to the:-

1. Secretary, Ministry of Environment, Forests and Climate Change, Government of India, New Delhi for kind information and necessary action.
2. Assistant Inspector General of Forests, Ministry of Environment, Forest and Climate Change (FDP Division), Government of India, New Delhi for kind information and necessary action. This is in reference to communication No. F.No.8/4/2024-FPD (Computer No. 232601) dated 1st May, 2024.
3. Shri Parth Awasthi, Additional Standing Counsel for Government of J&K in Hon'ble National Green Tribunal-Principal Bench, New Delhi, for information and necessary action.

256

**Government of Jammu and Kashmir
Office of the Pr. Chief Conservator of Forests(HoFF)
Forest Complex,Jammu.**

The Financial Commissioner (Additional Chief Secretary),
Department of Forest, Environment & Ecology,
Civil Secretariat,
Jammu/Srinagar.

No: PCCF/Coord/NGT/7470974/1796

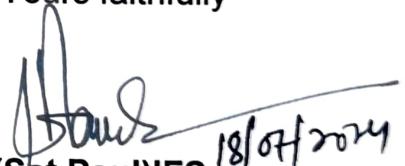
Dated: 18 -07-2024

**Subject: Hon'ble NGT order dated 19-04-2024 in OA No.129/2024
LA.No.180/2024)in the matter of Suo Motu in News item appearing in
Deccan Herald dated 05-01-2024 titled "Forest land five times Delhi's
geographical area under encroachment govt. data shows."-reg.**

Sir,

As desired vide letter No.FST/lit/96/2024(7419583) dated 11-07-2024,I
am directed to forward herewith a detail requisite information in MS Excel format
incorporating with the detailed information regarding the subject cited above for
information and necessary action at your end.

Yours faithfully



(Sat Paul)IFS,

**Chief Conservator of Forests,
(Central)**

Detail of encroachment of Forest (in Hectare) in Jammu Region

S. No	Name of the District	Total Forest Area (Ha)	Details of encroachment					Total encroachment upto March, 2024 District wise (in Ha)	Action taken for removal of encroachment year wise District wise (in Ha)	Percentage loss of forest as on March, 2024 District wise.
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and protected areas	Any other type of forest			
1	Jammu	50481	0	641.87	0	13.85	0	655.72 2019-20 = 49.02 2020-21 = 1.25 2021-22 = 68.74 2022-2023 = 7.70 2023-24 = 4.2 Total = 130.91	1.30	
2	Udhampur	82359	0	150.97	0	13.3	0	164.27 2019-20 = 0.0125 2020-21 = 173.721 2021-22 = 33.1088 2022-2023 = 3.10808 2023-24 = 21.73837 Total = 231.68875	0.20	
3	Samba	22520	0	88.50	0	0	0	88.50 2019-20 = 0 2020-21 = 5.35 2021-22 = 4.49 2022-2023 = 11.415 2023-24 = 6.9016 Total = 28.1566	0.39	
4	Kathua	76891	0	516.66	0	0	0	516.66 2019-20 = 13.73 2020-21 = 5.575 2021-22 = 69.35 2022-2023 = 0.6 2023-24 = 15.2475 Total = 104.5025	0.67	
5	Reasi	98612.00	0	2749.44	0	0	0	2749.44 2019-20 = 6.85 2020-21 = 0.50 2021-22 = 26.203 2022-2023 = 5.7 2023-24 = 53.33 Total = 92.583	2.79	

